

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

O.A. 350/907/2020

Date of order: 21.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Goutam Saren
Vs.
National Test House

For the Applicant : Mr. P.C. Das, Counsel
Mr. S. Ghosh, Counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

1. Heard Id. Counsel for both the parties.

2. In view of the fact that the applicant had already filed an O.A. bearing No. 352/2020 challenging his transfer on the recommendation of ICC, we find that the present application is hit by res-judicata.

3. Therefore, Id. Counsel for applicant seeks liberty to withdraw the present OA to prefer a representation to the respondent authorities to release the salary for the period he has not been joined in the present place of transfer.

4. Liberty is granted.

5. Accordingly, OA is dismissed as withdrawn.

(Tarun Shridhar)
Member (A)

(Bidisha Banerjee)
Member (J)

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